## Statement

(2) and (b) : The prices of kerosene, dies: I and petrol on I-I-80 and I-7-84 at Delhi, Madras, Bombay and Calcutta are given below :-

	В	Bombay		Calcutta		Delhi		Madras	
	1-1-80	1-7-84	1-1-80	1-7-84	1-1-80	1-7-84	1-1-80	1-7-84	
Kerosene	1-39	1-85	1-49	1-92	1-54	1-92	1-55	1-88	
HSDO	1-50	3-27	1-60	3-30	1-58	3-22	1-59	3-34	
MS-83 87* (Petrol	) 4-43	6-41	4-42	6-24	4-41	6-12	4-25	6-44	

(Rs./litre)

(\* introduced w.e.f. 1-9-83)

(c) The basic ceiling selling prices of the above items were revised as under w.e.f. 1-1-80 :-

Product	Selling	Price		Increase per selling unit w.e.f. (Rupees)				
	Unit	(ex-Storage) (ex-Bombay on 1-1-80				15-2-83	1-9-83	
MS-83/87* (petrol)	KL	3888,07	650.00	370.00	530.00	Nil	100,00	
HSDO	KL	1309.55	650.00	370.00	320.00	200,00	Nil	
SKO	KL	1294.93	Nil	100.00	150.00	100.00**	Nil	

\*\* on withdrawal of dual pricing and increase by Rs. 100/K1 to all consumers w.e.f. 18-3-83

## Wastage of Funds on Import of Technology and Other Drugs by HAL

3442. SHRI TARIQ ANWAR : Will Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to starred Question No. 792 on 24 April, 1984 regarding wastage of funds in import of technology and other drugs by HAL and state :  (a) the specific improvements made in production, costs and yields on account of import of strain for Penicillin by HAL from yo Jozo of Japan;

(b) the additions made by HAL to their plant and Machinery besides lump sum payments and name of equipments added and t heir costs;

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(c) whether it is a fact that HAL had resorted to import of penultimates during the last four years for the production of Gentamycin, Streptomycin and other drugs, if so, quantity imported during the last four years, year-wise, import price and source of import and the production of these two drugs during the last three years year-wise;

(d) the price fixed by his Ministry for Gentamycin, and being charged by HAL and the CIF Price per Kg; and

(e) whether it is also a fact that HAL imported 6-APA for their consumption and sold to others if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) As a result of the Toyo Jozo strain, there has been improvement in the titre, productivity and extraction efficiency.

(b) Additional investment of Rs. 228.15 lakhs was made on civil works and plant and machinery to adopt Toyo Jozo technology.

 (c) Before commissioning of Gentamycin plant in December, 1983, HAL imported—
\*CCA/CABX as per terms of foreign collaboration agreement with Medimpex/Chinoin, Hungary,

Some quantities of Streptomycin COC intermediate were also imported by HAL for conducting trial runs and to tie over the problems in fermentation Section of HAL's plant.

The details with regard to the source, quantity and value of intermediates/ penultimate imported by HAL during the 1981-82, 1982-83 and 1983-84 have been furnished to the Tok Sabha in reply to parts (a) and (b) of Lok Sabha Unstarred Question No, 2413 answered on 7.8.1984.

Production of Gentamycin & Streptomycin by HAL during the last three years was as under :-

ign.	Ģentamycin	Streptomycin	5
1981-82		107.54 MT	
1982-83	410kg.	120.12 MT	
1983-84	402kg.	112.00 MT	

(d) Price of Gentamycin Sulphate fixed by the Government and charged by HAL was Rs 35,617 per kg. Subsequent to 1982-83 HAL was giving some discount to increase sales, Basic price, however, remains at Rs. 35,617/kg. CIF price of Gentamycin Sulphate was about US \$ 550 per kg.

(e) HAL have reported that they have imported 6 APA only for their captive consumption.

## Production of Bulk Drugs from Imported Intermediates/Penultimates by MNCs

3443. SHRI TARIQ ANWAR : Will the Minister of CHEMICALS AND FERTI-LIZERS be pleased to refer to the reply given to Unstarred Question No. 8558 on 24 April, 1984 and state :

(a) whether it is a fact that companies like Glaxo Labs, Boehringer Knoll, Fairdeal Corporation, German Remedies, Astra-IDL, Roche, Sandoz. Searle, Burrough Wellcome and Wyeth produced drugs from imported intermediates/penultimates and not from basic stages during the last three years, year wise;

(b) whether it is also a fact that these companies are importing large quantities of intermediates for the production of drugs; and

(c) the total imports of the intermediates by these companies during the last three years, year-wise and the action taken against them for resorting to unauthorised imports and the details of the bulk drugs for which these intermediates have been used by each of the company ?